



CIRCULAR

Circular No: PFRDA/2022/02/PDES/01

Date: 27th January 2022

To All Stakeholders under NPS

Subject: Change of Pension Fund and Asset Allocation by NPS subscribers

- 1. In supersession of PFRDA Circular no: PFRDA/2017/8/PD/2 dated 1st March 2017, it has been decided that:
 - i. Under All Citizen Model and NPS Corporates Sector Model, the subscriber or employer, as the case may be, shall have the option to change the investment choice / asset allocation (changing between Auto Choice and Active Choice or to change the ratio of allocation among asset classes under Active Choice) four times in a financial year.
 - ii. The above choice shall be available for Tier I and Tier II accounts, separately.
 - iii. For Tier II accounts, subscribers across all sectors (i.e. Government Sector, All Citizen and Corporate) will have the above choices.
- iv. Choice to change Pension Fund will remain once in a financial year.
- 2. This will take effect from 1st February 2022.

(Mond Phukon)
Chief General Manager